

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(22) MA 1915/2019 IN C.P. (IB)-1506(MB)/2017

CORAM:

SHRI M.K. SHRAWAT
Member (Judicial)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.12.2019**

NAME OF THE PARTIES: Kapokh Fibers & Industries Ltd.

V/s.

Afloat Textile (India) Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for Petitioner is present. None for Respondent.
2. Petitioner is directed to intimate the next date of hearing to the Respondent and file on record Affidavit of service along with tracking Report.
3. By the Order of the Bench matter is adjourned to **04.02.2020**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

12.12.2019
Sushil